61 *Move to constitute a Joint Committee of both*

- (vii) Twenty-seventh Report on Planning, Management and Administration of K:rala State Government Companies.*
- (viii) Thirty-first Report on the Alloy Steels Project and Coal Washeries Project of Hindustan Steel Limited.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1965-66)

SHRI M. P. BHARGAVA (Uttar Pradesh) : Sir, I beg to lay on the Table a copy of the Forty-eighth Report of the Public Accounts Committee (1965-66) on the Appropriation Accounts (Defence Services), 1963-64 and Audit Report (Defence Services), 1965.

Sir, I also beg to lay on the Table a copy of the Forty-ninth Report of the Public Accounts Committee (1965-66) on the Audit Report on the Accounts of the Khadi and Village Industries Com: for the year 1963-64.

श्वो अटल बिहारी बाजपेयी (उत्तर प्रदेश): में राजस्व आगमों के सम्बन्ध में लेखापरीका प्रतिवेदन (असैनिक), 1965 के पैरा 88 के संदर्भ में निर्यात संबर्धन योजनाओं तथा सम्बद्ध विपयों के बारे में लोक लेखा समिति (1965-66) के पत्तासबें प्रतिवेदन की एक प्रति सभा पटल पर रखता हूं 1

SHRI M. P. BHARGAVA (Uttar Pradesh) : I beg to lay on the Table a copy of the Fiftyfirst Report of the Public Accounts Committee (1965-66) on paras 7 and 8 cf Audit Report (Defence Services), 1965.

NOMINATIONS TO THE PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN : Under sub-rule (1) of rule 8 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the following Members to the panel of Vice-Chairmen :—

- 1. Shri Akbar AH Khan
- 2. Shri M. P. Bhargava
- 3. Shri M. Ruthnaswamy
- 4. Shrimati Tara Ramchandra Sathe.

NOMINATIONS TO THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN : Under sub-rule (1) of rule 30 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the following Members to be Members of the Business Advisory Committee

- 1. Shrimati Violet Alva
- 2. Shri R. S. Doogar
- 3. Shri I. K. Gujral
- 4. Shri P. K. Kumaran
- 5. Shrimati Mohinder Kaur
- 6. Shri Dahvabhai V. Patel
- 7. Shri Mulka Govinda Reddy
- H. Shri Rajendra Pratap Sinha 9.
- Shri Atal Bihari Vajpayee.

ALLOTMENT OF TIME FOR CONSI-DERATION OF GOVERNMENT RESO-LUTION REGARDING KERALA PROCLAMATION

MR. CHAIRMAN : I have to inform Members that I have allotted one day for the consideration of Government Resolution regarding the Proclamation issued under article 356 of the Constitution in relation to the State of Kerala.

REFERENCE TO REPORTED MOVE TO CONSTITUTE A JOINT COMMITTEE OF BOTH HOUSES TO EXAMINE THE ESTIMATES OF THE RAJYA SABHA

SHRI RAJENDRA PRATAP SINHA ax): Sir, can I make a submission ?

I was very distressed to see a press report that a proposal has been mooted to constitute a Joint Committee of boh the Houses of Parliament to examine the estimates of the Rajya Sabha. Sir, I am distressed because I feel that such a question may lead to endless controversy and may adversely affect the good relations, the cordial and harmonious relations, that subsist between the two Houses of Parliament. It is of paramount importance that for the smooth functioning of our parliamentary system, there should be perfect mutual understanding, harmony and goodwill between the two Houses and this is